

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS SECRETARY Appellant(s)

VERSUS

BHUSAI & ORS.

Respondent(s)

[ONLY IA NO. 151795/26 IS LISTED UNDER THIS ITEM]
IA No. 151795/2026 - EARLY HEARING APPLICATION

Date : 24-08-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Mukesh Verma, Adv.
Ms. Shubhra Shahi, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Shashank Singh, AOR

For Respondent(s) Ms. Kamakshi Sehgal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 151795/2026

List the appeals for final hearing on 25.09.2026 before
an appropriate Bench as part of the Miscellaneous List.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(NIKITA SINGH)
COURT MASTER(NSH)